

incomplete houses to the allottees along with the material purchased for the purpose.

9. Funds for Construction of DDA Flats

9118. SHRIMADAN LAL KHURANA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of the funds allocated for construction of DDA flats during the last three years; category-wise and year-wise;

(b) the details of the funds which remain unutilised/in-expanded, year-wise and category-wise with reasons therefore;

(c) the funds earmarked for the construction of flats under New Pattern Scheme 1979 in 1992-93 category-wise and how does this compare with the previous three years; and

(d) the targets of flats to be constructed in the next three years including 1992, category-wise and location-wise.

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (d). Information is being collected and will be laid on the Table of the Sabha.

Grants for Construction of Market Buildings in Kerala

9119. SHRI P.C. THOMAS: Will the PRIME MINISTER be pleased to state:

(a) Will the Minister of Municipalities of the States are given grants for building markets;

(b) whether applications from Municipalities of Kottayam and Emakulam districts of Kerala are pending in this regard; and

(c) if so, the stage at which the matter stands at present?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL): (a) No, Sir.

(b) and (c). Does not arise.

Uranium in Uttar Pradesh

9120. SHRI V.N. SHARMA: Will the PRIME MINISTER be pleased to state:

(a) whether Uranium has been discovered in Sorai, district Lalitpur of Uttar Pradesh; and

(b) if so, the steps likely to be taken by the Government for mining of Uranium and the results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) Yes, Sir.

(b) The Atomic Minerals Division (AMD) of the Department of Atomic Energy is carrying out geological investigations to assess the economic viability of the occurrence. Any decision in respect of the mining of the deposit can be taken only on completion of the investigations and evaluation of the results.

[Translation]

Backward Districts under 'C' Category

9121. SHRI VISHWANATH SHASTRI: Will the PRIME MINISTER be pleased to state:

(a) the number of backward districts declared under category 'C' in the entire country, State-wise;